

1	2	3	4
18(b)	All other Districts	Rs. 100.00	Rs. 124.00
19	Rajasthan	Rs. 100.00	Rs. 119.00
20	Sikkim	Rs. 100.00	Rs. 118.00
21	Tamil Nadu	Rs. 100.00	Rs. 119.00
22	Tripura	Rs. 100.00	Rs. 118.00
23	Uttar Pradesh	Rs. 100.00	Rs. 120.00
24	West Bengal	Rs. 100.00	Rs. 130.00
25	Chhattisgarh	Rs. 100.00	Rs. 122.00
26	Jharkhand	Rs. 99.00	Rs. 120.00
27	Uttarakhand	Rs. 100.00	Rs. 120.00
28	Goa	Rs. 110.00	Rs. 138.00
29	Andaman & Nicobar	Andaman District	Andman District
		Rs. 130.00	Rs. 170.00
		Nicobar district	Nicobar District
		Rs. 139.00	Rs. 181.00
30	Dadra & Nagar Haveli	Rs. 108.20	Rs. 138.00
31	Daman & Diu	Rs. 102.00	Rs. 126.00
32	Lakshadweep	Rs. 115.00	Rs. 138.00
33	Puducherry	Rs. 100.00	Rs. 119.00
34	Chandigarh	Rs. 140.00	Rs. 174.00

**Availability of pure water in rural areas**

749. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that less than 30 per cent dwellers in rural areas of the country are getting pure and safe water;

- (b) if not, the details thereof;
- (c) whether the scarcity of this availability is due to water shortage in the country particularly in tribal, remote and dark-zone area;
- (d) if not, the reaction of Government thereto; and
- (e) the reasons for non-availability of pure water to all the dwellers of rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): (a) No, Sir.

(b) to (e) As per the latest information available from the NSSO 65th Round 2008-09 Survey more than 90% of the rural households have access to drinking water from protected sources. About 30% of rural households have access to piped drinking water from taps. Full coverage of rural habitations is about 75%, which is because of slippage of habitations which were fully covered earlier due to sources drying, sources getting contaminated, poor maintenance etc. In the Eleventh Plan, it has been decided to focus on the major issues of sustainability in water availability, poor water quality, decentralized management of Operation & Maintenance by Panchayati Raj Institutions, while addressing equity in regard to gender, socially and economically weaker sections of the society and school children.

#### **Status of MGNREGS in Jharkhand**

750. SHRI S. S. AHLUWALIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds provided to Jharkhand for implementation of schemes under the NREGA (now renamed MGNREGA) since its inception in 2005, year-wise;
- (b) the number of projects executed under the said scheme upto 31 March, 2010 indicating allocation *vis-a-vis* utilization of funds and the volume of manpower engaged in each and component of wages disbursed both in absolute terms and in percentage of total fund utilization;
- (c) the details of estimates provided, if any, by the State administration;
- (d) whether any objective audit was conducted in any of MGNREGA projects; and